COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 242 of 2015 & I.A No. 462 and 463 of 2015

Dated: 28th July, 2017

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd.	**….**	**Appellant(s)**
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	**….**	**Respondent(s)**

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **28-08-2017.**

PPS/Court Master

tpd